

सस्ते आवास के निर्माण को सुविधाजनक बनाने के लिए जनता होटलों की स्थापना संबंधी गाइडलाइन्स और साथ ही ऐसे विभिन्न माइनों के होटलों के मॉडल-डिजाइन्स और ले-आउट्स भी तैयार की जाएंगे।

†[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) Every encouragement will be given to prospective entrepreneurs desiring to construct Yatri Niwas (Janata hotels). Guidelines for setting up Janata hotels, as well as model designs and layouts of such hotels of various sizes, will shortly be made available to interested parties to facilitate construction of this type of inexpensive accommodation in the private sector, at places of tourist, cultural and religious interest in the country.]

सवु उद्योगों और बैंकों द्वारा विशेष सहायता

1033. श्री जगदीश प्रसाद माथुर :
श्री लाखन सिंह :
डा० भाई महावीर :
श्री कलराज मिश्र :

क्या वित्त मंत्री यह बताने की कृपा करेंगे

कि :

(क) क्या यह सच है कि भारतीय रिजर्व बैंक ने हाल में राष्ट्रीयकृत बैंकों को ये अनुदेश जारी किये हैं कि वे छोटे पैमाने के औद्योगिक एककों को विशेष प्रोत्साहन दें ; और

(ख) यदि हां, तो उनका व्यौरा क्या है और छोटे पैमाने के एककों को उपरोक्त अनुदेशों की जानकारी कराने के लिए क्या कदम उठाये जा रहे हैं ताकि वे इन सुविधाओं का लाभ उठा सकें ?

†[] English translation.

2083 RS—5

†[Special assistance to Small Scale Industries by Banks

1033. SHRI JAGDISH PRASAD MATHUR: SHRI LAKHAN SINGH: DR. BHAI MAHAVIR: SHRI KALRAJ MISHRA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Reserve Bank of India have recently issued instructions to the nationalised banks to give special encouragement to the small scale industrial units; and

(b) if so, what are the details thereof and what steps been taken for familiarising the small scale units with the said instructions so that they may be able to avail themselves of these benefits?]

वित्त मंत्रालय में राज्य मंत्री (श्री जुलफि कार उल्ला): (क) तथा (ख) हाल ही में भारतीय रिजर्व बैंक ने काश्तकारों/ग्रामीण तथा कुटीर उद्योगों तथा छोटे पैमाने के उद्योगों को बैंक ऋण के संबंध में, बैंकों को मार्गदर्शी सिद्धान्त जारी किये थे। इन मार्गदर्शी सिद्धान्तों को प्रमुख बातें विवरण में दी गई है। यद्यपि भारतीय रिजर्व बैंक ने वाणिज्यिक बैंकों को जो मार्गदर्शी सिद्धान्त जारी किये हैं उनका समाचार पत्रों के माध्यम से पर्याप्त प्रचार किया गया है, बैंकों से भी यह अपेक्षा की जाती है कि वे अपने ग्राहकों को संबंधित निदेशों से अवगत करा देंगे।

विवरण

शिल्पियों, ग्रामीण और कुटीर उद्योगों तथा छोटे पैमाने के उद्योगों को बैंकों से ऋण के संबंध में भारतीय रिजर्व बैंक द्वारा 12 दिसम्बर, 1978 को जारी किये गये मार्गदर्शी सिद्धान्तों की प्रमुख बातें।

1. इस उप-क्षेत्र को 25,000/-रु० तक का ऋण उपकरण वित्त और कार्यकारी

पूँजी अथवा दोनों के लिए एक समेकित सावधिक ऋण के रूप में मंजूर किया जाना चाहिए। जिसके वापस/अदा करने की अवधि 7 से 10 वर्ष अथवा अधिक हो।

2. साधारणतः इस वर्ग के लिए मार्जिन पर जोर दिया जाना चाहिए।

3. समेकित सावधिक ऋण के बारे में पिछड़े हुए जिलों में 9% प्रतिशत की दर से और दूसरे इलाकों में 11 प्रतिशत की दर से व्याज लिया जायेगा।

4. अति लघु (टाइनी) क्षेत्र को दिये जाने वाले सावधिक ऋणों पर व्याज की दर 11 प्रतिशत होगी। 25,000/- रु० और 1 लाख रुपये के बीच के कार्यकारी पूँजी विषयक ऋण सीमाओं पर बैंक 12% प्रतिशत प्रतिवर्ष की दर से व्याज वसूल कर सकते हैं।

5. 1 लाख रुपये तक से सभी प्रस्ताव 30 दिन की अवधि के भीतर निपटा दिये जाने चाहियें। इसके अलावा बैंकों को सलाह दी गई है कि 25,000/- रुपये तक के ऋण आवेदन किसी उच्चतर प्राधिकारी को भेजे बगैर मंजूर कर दिये जाने चाहियें और बैंकिंग प्रणाली में जिला स्तर पर ही शक्तियों के समुचित प्रत्योजन को सुनिश्चित करने के लिए आवश्यक प्रशासकीय तंत्र स्थापित किया जाना चाहिए।

[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (to) Recently, Reserve Bank of India has issued guidelines to the banks in regard to bank credit to artisans, village and cottage industries and small scale industries. The salient features of these guidelines are set out in the statement. While R. B. I. has issued guidelines to commercial banks which have been given adequate publicity in newspapers etc. banks are also expected to familiarise their clientele with the relevant instructions,

t[] English" translation.

Statement

Salient features of the guidelines ed by R.B.I. on 12th December, 1978 in regard to bank credit to artisans, village and cottage industries and small scale industries

1. Credit upto Rs. 25,000/- to this sub-sector should be sanctioned as a composite term loans for equipment finance and working capital or for both with repayment period of 7 to 10 years or more,

2. Ordinarily, there should be no insistence of margin for this category.

3. Maximum rate of interest of 9 per cent in backward districts and 11 per cent in other areas will be charged in respect of composite term loan.

4. Term loans to tiny sector will carry an interest rate of 11 per cent. For working capital credit limits between Rs. 25,000/- and 1 lakh, banks may charge interest at the rate of 12% per cent p.m.

5. All proposals upto Rs. 1 lakh should be disposed of within a period of 30 days. Besides, banks have been advised that loan applications upto Rs. 25,000/- should be sanctioned without reference to any higher authority and necessary administrative machinery should be created so as to ensure adequate delegation of powers-in the banking system at the district level itself.]

Strengthening of Indian Airlines and Air India fleet of Aircrafts

1034. SHRI MULKA GOVINDA REDDY: SHRI SHRIKANT VERMA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) -whether Government propose to strengthen the fleet of Aircraft for Indian Airlines and Air India during the next three years;

(b) if so, the number of aircraft to be acquired for Indian Airlines and Air India; and